

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.671  
TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016**

**FREE TREATMENT OF POOR PATIENTS**

**671. SHRI P. KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the private hospitals do not provide free treatment to the EWS category patients;
- (b) if so, the details thereof;
- (c) whether such private hospitals were given land at concessional rates and if so, the details thereof; and
- (d) the steps taken by the Government to ensure that private hospitals provide free treatment to EWS/poor patients?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): Health is a State subject and no such information is maintained centrally. It is the responsibility of the State Government to issue such instructions and ensure their compliance as per the Act/Rules of the respective State/UT.